

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 5th day of December, 2001.

Q U O R U M :- Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. C.S. Chadha, Member- A.

Orginal Application No. 187 of 2000.

Sumer S/o Hiraman R/o Village- Basarikhapur
Hamlet of Sisotar, Distt. Ballia

.....Applicant

Counsel for the applicant :- Sri L.P. Singh

V E R S U S

1. Union of India, through the Secretary,
Department of Post and Telecommunication,
New Delhi.
2. Director General of Post Offices, Dak Bhawan,
New Delhi.
3. Post Master General, U.P. Lucknow.
4. Post Master General, Gorakhpur Region, Gorakhpur.
5. The Superintendent of Post Offices, Ballia.
6. Brijesh Kumar S/o Sawaru
R/o Vill. and Post- Jajauli, Distt. Ballia.

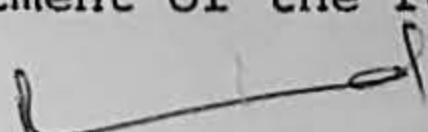
.....Respondents

Counsel for the respondents :- Sri Amit Sthalekar

O R D E R (Oral)

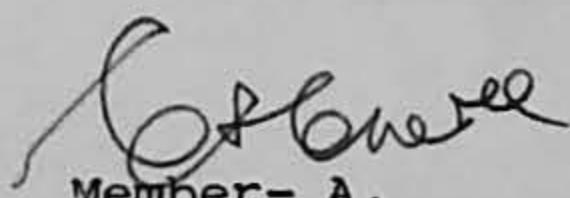
(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

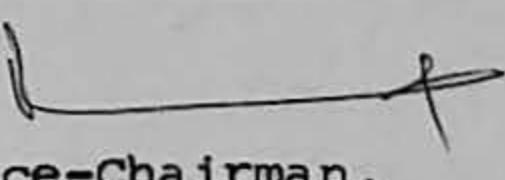
By this application under section 19 of the
Administrative Tribunals Act, 1985, applicant has
challenged the appointment of the respondent No.6 as



Extra Departmental Branch Post Master (E.D.B.P.M.),
Sisotar, Sikandarpur, Distt. Ballia. Learned counsel for
the applicant has challenged the appointment on various
grounds. However, before coming to this Tribunal,
applicant did not approach any superior authority with
the department challenging the appointment of respondent
No. 6. The departmental authorities are in better position
to ascertain the facts and pass the reasoned order in
such cases. For the reasons stated above, we dispose of
this O.A finally with liberty to the applicant to make
representation before the Post Master General, Gorakhpur
Region, Gorakhpur (respondent No.4) within a period of
three weeks from today. The representation, if so filed,
shall be considered and decided by the respondent No.4
by a reasoned and speaking order within a period of four
months from the date copy of this order is filed after
hearing applicant and the respondent No.6.

2. There will be no order as to costs.


Member-A.


Vice-Chairman.

/Anand/